

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **ORDER**

No. **93 (Mis.)** /  
II-14-1/2021

Bilaspur, dated **17<sup>th</sup>** June, 2021

The condition of compulsory RTPCR Test of Registry order no. 65 (Mis.) dated 31.03.2021, is hereby withdrawn with a direction to follow all the instructions regarding Masking, Social Distancing, Sanitization etc. as and when issued by the State/Central Government.

By order of Hon'ble the Acting Chief Justice

Sd/-  
**(Deepak Kumar Tiwari)**  
Registrar General

Endt. No. **5547** /  
II-14-1/2021

Bilaspur, dated **17<sup>th</sup>** June, 2021

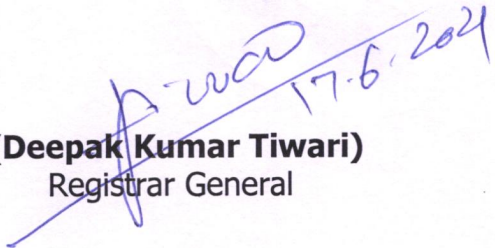
### **Copy forwarded to: -**

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice R.C.S., High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
12. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.



13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
16. Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
17. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar (Judl/D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur for information.
19. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to upload the same in the website of this High Court,
20. Additional Directors (CSJA), High Court of Chhattisgarh, Bilaspur,
21. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
22. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
23. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
24. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
25. All Assistant Registrars/Librarian, High Court of Chhattisgarh, Bilaspur,
26. All Section Officers/Court Manager/Private Secretaries/Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,
27. President, Chhattisgarh High Court Officers/Employees Union, High Court of Chhattisgarh, Bilaspur

**for information/necessary action.**

  
(Deepak Kumar Tiwari)  
Registrar General